Nellethurai Hydro-electric Project

Written Answers

- 717. SHRI S. KUMARAN: Will the Minis'er of ENERGY be pleased to state:
- (a) whether Government have given clearance to the Tamil Nadu Government for taking up the Nellethurai Hydro-electric Project;
- (b) whether the Kerala Government have raised objections against the implementation of the scheme in the light of pending Cauvery dispute; and
- (c) if so, the details thereof and what state. is Government's decision thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SID-DHESHWAR PRASAD): (a) Yes, Sir.

(b) Yes, Sir.

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(c) The sanction to the project is without prejudice to Kerala's interest in the use of Cauvery waters.

Idamalayer Hydro-electric Project

718. SHRI S. KUMARAN: Will the Minister of PLANNING be pleased to state:

- (a) whether Government are contemplating commissioning of Idamalayer Hydro-electric Project in Kerala mainly for the industrial needs of water and salinity control in Periyar;
- (b) whether this project was cleared by the Planning Commission in 1973;
- (c) whether necessary funds have not yet been allotted;
- (d) whether the State Government have requested for a special assistance of Rs. 100 lakhs for the project; and
- (e) if so, what is Governmen's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) Yes, Sir.

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(b) Yes, Sir. The Project was cleared in September, 1973 for an estimated cost of Rs. 23.4 ctores.

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- (c) About Rs. 2.83 crores would be spent up to the end of 1975-76.
 - (d) No, Sir.
 - (e) Does not arise.

Idikki Hydro-electric Project

- 719. SHRI S. KUMARAN: Will the Minister of PLANNING be pleased to
- (a) whether the Idikki Hydro-electric Project is being commissioned for commercial generation of power; if so, the details thereof :
- (b) whether the Central Government have released Rs. 1 crore out of the Rs. 2.50 crores sanctioned for the current year; and
- (c) if so, whether Government propose to release the remaining amount?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI I. K. GUJRAL): (a) Under the project 3×130 MW units would be installed, of which the first unit is expected to go into commercial operation in January, 1976 according to State authorities. The second and third sets are expected to be commissioned in 1976-

- (b) The Central Government have released Rs. 1 crore out of Rs. 2.5 crores of Advance Plan Assistance approved for this project in the current year.
 - (c) It is under consideration.

Promotion of Clerks

720. SHRI D. K. PATEL: Will the PRIME MINISTER be pleased to state the number of clerks who have completed more than 15 years' service in the Central Secretariat Service and the steps contemplated by Government for their promotion in the higher grade?